

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.11.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1792 of 2018 in Comp. App (AT) (Ins) No. 184 of 2018	Srei Infrastructure Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Mansumyer Singh
2.	Restoration Application No 27 of 2018 in Comp. App. (AT) No. 251 of 2018	Winshore Developers Pvt. Ltd. Vs. Registrar of Companies, Kerala & Lakshadweep	Asish Mohan	
3.	Comp. App. (AT) (Ins) No. 242 of 2018	Francis John Kattukaran Vs. The Federal Bank Ltd. & Anr.	Gaurav Nair	Abhishek Anand-R1 George V.M.-R2
4.	Comp. App. (AT) (Ins) No. 435 of 2018	Pushti Impex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.	Ankur Singhal	S.S. Karkera
5.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania & Anr.	Anna Malhotra	Rajesh Gautam
6.	Comp. App. (AT) (Ins) No. 535 of 2018	Radius Infratel Pvt. Ltd. Vs. Union Bank of India	Karunesh Tandon	Rajiv S. Roy
7.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
8.	Comp. App. (AT) (Ins) No. 623 of 2018	Auto Décor Pvt. Ltd. Vs. APPL Industries Ltd.	Mareesh Pravir Sahay	
9.	Comp. App. (AT) (Ins) No. 662 of 2018	Ravi Goyal Vs Butterfly Appliances	Sonali Karwasra	
10.	Comp. App. (AT) (Ins) No. 665 of 2018	HBN Dairies & Allied Ltd. Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Syed Sarfaraz. Karim-R1 Manisha Choudhary-R (2-34)
11.	Comp. App. (AT) (Ins) No. 679 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	

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12.	Comp. App. (AT) (Ins) No. 680 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
13.	Comp. App. (AT) (Ins) No. 681 of 2018	Anup Kumar, R.P. of Shivkala Developers Pvt. Ltd. Vs. Shivkala Developers Pvt. Ltd.	Anup Kumar	
14.	Comp. App. (AT) No. 353 of 2018	Rohit Modi & Ors Vs Union of India With	Mukunda	Payal Chandra
15.	Comp. App. (AT) No. 356 of 2018	Nikita Praveenkumar Tated & Ors. Vs. Union of India With	B.V. Niren	Ashim Sood
16.	Comp. App. (AT) No. 359 of 2018	Prakash Chandra Purohit & Ors. Vs. Union of India	Abhishek Baid	Ashim Sood

For Admission (Fresh Cases)

17.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	
18.	Comp. App. (AT) (Ins) No. 698 of 2018	Gammon India Ltd. Vs. Neelkanth Mansions and Infrastructure Pvt. Ltd.	Prasant Kumar	
19.	Comp. App. (AT) (Ins) No. 699 of 2018	RMS Employees Welfare Trust Vs. Anil Goel	CS Sanyam Goel	
20.	Comp. App. (AT) (Ins) No. 700 of 2018	Container Corporation of India Ltd. Vs. Kohinoor India (P) Ltd.	S.M. Zulfiqar Alam	
21.	Comp. App. (AT) (Ins) No. 701 of 2018	KEC International Ltd. Vs. Logic Eastern India Pvt. Ltd.	Piyush Joshi	
22.	Comp. App. (AT) (Ins) No. 702 of 2018	Shri Balaji Betel Nuts Pvt. Ltd. Vs. Manoj Kumar Agarwal	Surjan Singh Shekhawat	
23.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	
24.	Comp. App. (AT) (Ins) No. 704 of 2018	Sri Santosh Kumar Pareek Vs. Sri Kailash Chandra Agarwal	Ashok Anand	
25.	Comp. App. (AT) (Ins) No. 705 of 2018	Pankaj Sharma Vs. D4N Technologies Pvt. Ltd., through RP	Abhishek Kumar	

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26.	Comp. App. (AT) (Ins) No. 706 of 2018	Kavya Build-Con Pvt. Ltd. Vs. S.J. Impex & Ors.	Arush Khanna	
27.	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	
28.	Comp. App. (AT) No. 385 of 2018	VRG Healthcare Pvt. Ltd. & Ors. Vs. Ganesh Ramchandra Chakkarwar	Padma Priya	

For Admission (After Notice)

29.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramakantha	Gauri Rasgotra
30.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Tushar Mehta
31.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd. with	Anurag Kishore	Neeraj Chaudhury
32.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors.	Sumit Kumar Vats	Misha (R-3)
33.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. with	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
34.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
35.	Comp. App. (AT) (Ins) No. 482 of 2018	Sunil Kumar Rishi Vs. Debashis Chakravarty	R. Sudhinder	Hursat Singh
36.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
37.	Comp. App. (AT) (Ins) No. 501 of 2018	Consolidated Engineering Company & Anr. Vs. Golden Jubilee Hotels Pvt. Ltd.	Atul Sharma	Suryanaryana
38.	Comp. App. (AT) (Ins) No. 533 of 2018	Ajay Walia Vs Sunworld Residency Pvt Ltd & Others	Rajeev Singh	Giriraj Subramaniam (R1), Anshul Syal (R2)
39.	Comp. App. (AT) (Ins) No. 539 of 2018	Paresh C. Shah Vs. Udupi Vasudev Ganesh Nayak & Ors.	Anannya Ghosh	Rohan Agrawal (R-1), J. Kiran (R-SBI)

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40.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva-R2(IRP)
41.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva-R2(IRP)
42.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors.	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
43.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
44.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
45.	Comp. App. (AT) (Ins) No. 631 of 2018	Gandhar Oil Refinery India Ltd. Vs. Sapphire Equities Pvt. Ltd.	Nithin Saravanan	B. P. Yadav
46.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde-R1 Kaushik Poddar (R-2)
47.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma
48.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors.	Manisha Chaudhary	
49.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
50.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
51.	Contempt Case (AT) No. 19 of 2018 in Comp.	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

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	App. (AT) No. 262 of 2018			
52.	Competition App. (AT) No. 51 of 2018	K.M. Chakrapani Vs. Competition Commission of India &Anr.	K. Lakshami Narayanan	Shruti Iyer-R2
53.	Competition Appeal (AT) No. 53 of 2018	Saifudheen E. Vs. The Competition Commission of India & Ors. With	Nazia Hasan	Shruti Iyer-R2
54.	Competition Appeal (AT) No. 54 of 2018	Muraleedharan K. Vs. The Competition Commission of India & Ors.	Nazia Hasan	Shruti Iyer-R2

For Hearing

55.	Competition Appeal (AT) No. 11 of 2018 Part Heard	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
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Note: Court will not sit after 01:00 PM.

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By Order

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Assistant Registrar